

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).9758/2011

(From the judgment and order dated 28/10/2010 in WP No.
10753/2008 of The HIGH COURT OF KERALA AT ERNAKULAM)

STATE OF KERALA & ORS. Petitioner(s)

VERSUS

S.RAMACHANDRA KURUP Respondent(s)

(With prayer for interim relief and office report)

WITH S.L.P.(C)...CC NO. 6700 of 2011
(With c/delay in filing SLP, c/delay in refiling SLP and office
report)

Date: 18/04/2011 These Petitions were called on for hearing
today.

CORAM : HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr. P.V. Dinesh, Adv.
Mr. P.V. Vinod, Adv.
Mr. T.P. Sindhu, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with CA No. 3452/02 and SLP(C) No. 6914/07.

(NAVEEN KUMAR)
COURT MASTER

(RENU DIWAN)
COURT MASTER